

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYSRAJYA SABHA
UNSTARRED QUESTION NO. 2170
ANSWERED ON 09.08.2024**CONSTRUCTION OF ROB AND RUB IN BIHAR**

2170. # DR. BHIM SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Road Over Bridges (ROBs) and Road Under Bridges (RUBs) constructed by East Central Railway and Eastern Railway to remove level crossings in Bihar during the last five years, year-wise and district-wise;
- (b) the present Government's policy, proposed policy changes and the funding pattern for construction of ROBs/RUBs in place of separate level crossings for manned and unmanned line crossings; and
- (c) the reasons for delay in construction of proposed ROB and RUB projects in Patna and Magadh division of Bihar and the details of each crossing separately?

ANSWERMINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and ongoing process on Indian Railway. These works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc at railway cost / cost sharing with State Govt. / State Govt. cost etc..

Total 490 Nos. ROBs / RUBs were constructed during 2014-24 in Bihar. Presently, total 213 Nos. ROBs/RUBs are sanctioned at the cost of ₹ 4500 crore in the State of Bihar which are at various stages of planning and execution.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law

...2/-

and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of work:

(i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.

(ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.

(iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.

(iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants then Railway may permit them to execute the work on a single entity basis.
